

Government of NCT of Delhi
Delhi Disaster Management Authority

No. 6/DDMA/COVID-19/ 57

Dated. 17.04.2020

ORDER

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, Govt. of India has notified lockdown all over India, including the territory of NCT of Delhi, w.e.f. 25th March, 2020 till midnight of 14th April, 2020 to curb the menace of "COVID-19";

And whereas, Delhi Disaster Management Authority has issued various orders/ instructions from time to time to all concerned authorities to take all required measures to appropriately deal with the situation;

And whereas, in view of extension of lockdown period by Govt. of India, all such orders whose validity was only till midnight of 14th April, 2020, shall remain valid till midnight of 3rd May, 2020 or until further orders, whichever is earlier;

And whereas, Joint Secretary (Sugar & Admn.), Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, Govt. of India vide letter No. 1(2)/2020-SP-I dated 16 April, 2020 (copy enclosed) has referred the consolidated revised guidelines issued by Ministry of Home Affairs vide its order dated 15th April, 2020, allowing select additional activities w.e.f. 20th April, 2020, which inter-alia include sanitization of work spaces between shifts and provision of sanitizers at convenient places. As such many industries would be opened after 20th April, 2020 and the demand of hand sanitizers will increase manifold;

Now, therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, hereby directs Commissioner (Excise), Govt. of NCT of Delhi to ensure adequate production/availability of Ethyl Alcohol/Ethanol/ENA to the manufacturers of hand sanitizers and Drug Controller, Govt. of NCT of Delhi to augment market linkages of hand sanitizers from distilleries and other units to Wholesalers/Retailers to ensure its availability in all medical/grocery stores etc.


(Vijay Dev) 17.4.20

Chief Secretary, Delhi

To,

1. Commissioner (Excise), Govt. of NCT of Delhi.
2. Drug Controller, Govt. of NCT of Delhi.

Copy for information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Deputy Chief Minister / Finance Minister, Delhi.

4. Secretary to Hon'ble Minister (Health), Delhi.
5. Secretary to Hon'ble Minister (Industries/Labour), Delhi.
6. Addl. Chief Secretary (Home), Govt. of NCT of Delhi.
7. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Govt. of NCT of Delhi.
8. Pr. Secretary (Industries), Govt. of NCT of Delhi.
9. Secretary (Health & Family Welfare), Govt. of NCT of Delhi.
10. Director, DIP, Govt. of NCT of Delhi for wide publicity.
11. SIO, NIC for uploading the same on the website of Delhi Government.
12. Guard file.